

Water conservation

237. SHRI A. ELAVARASAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has issued guidelines and made fiscal assistance to the State Governments for traditional water conservation practices, rain water harvesting and adoption of better management practices including use of modern technology;

(b) if so, the details of financial allocation for this purpose, State-wise and feedback earned by the State Government during the last three years; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) to (c) A scheme for "Repair, Renovation and Restoration of Water Bodies directly linked to Agriculture" was approved in 2005 for Rs 300 crores. The guidelines for the scheme were issued to the State Governments. The scheme has been implemented in 15 States. A Statement indicating the funds released to various states under the scheme is annexed (*See below*). Further, a State sector scheme on repair, renovation and restoration of water bodies with external assistance has been approved at a cost of Rs. 6000 crore wherein central share will be Rs. 1500 crore for implementation during XI Plan. A scheme for "Artificial Recharge of Ground Water through Dugwells" in overexploited, critical and semi-critical assessment units of 7 States *viz.*, Andhra Pradesh, Maharashtra, Karnataka, Rajasthan, Tamil Nadu, Gujarat and Madhya Pradesh has been approved for which necessary guidelines have been issued to the concerned States. For demonstration of modern irrigation technologies and management practices, Government of India also sanctioned 5000 demonstrations under Farmers' Participatory Action Research Programme during 2007-08 through 60 identified institutes in 25 States/UTs at a cost of Rs. 24.46 crore with the objective of demonstrating the technologies available to the farmers for increasing productivity and profitability of agriculture. The Central Ground Water Board has also issued the guidelines for rainwater harvesting and artificial recharge and the same has also been issued to State Governments.

Statement

Details of Funds Released under The Pilot Scheme

Sl. No.	Name of State	Funds Released
1	2	3
1	Andhra Pradesh	33.25
2	Bihar	1.40
3	Chhattisgarh	1.68
4	Gujarat	9.15
5	Himachal Pradesh	0.78
6	Jammu and Kashmir	2.30
7	Jharkhand	8.54

1	2	3
8	Karnataka	55.10
9	Kerala	2.06
10	Madhya Pradesh	28.02
11	Maharashtra	13.83
12	Orissa	14.12
13	Rajasthan	5.21
14	Tamil Nadu	7.94
15	West Bengal	13.92

Water reserve project on Chambal river

‡238.SHRI LALIT KISHORE CHATURVEDI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that there is not any water reserve project on downstream Chambal river after Kota barrage in Rajasthan;

(b) whether it is also a fact that the State Government of Rajasthan had sent some proposals for this on which no decision has been taken yet;

(c) whether it is also a fact that sanctions have been kept pending due to various reasons and pretexts;

(d) whether it is also a fact that the power generation programme is also connected with these projects by which the State is incurring losses; and

(e) if so, by when sanctions would be given?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) Yes Sir,

(b) and (c) There are at present two major projects on Chambal river below Kota Barrage under appraisal in Central Water Commission namely Pipalda Lift Irrigation Project and Indira Lift Irrigation Project. Besides, one preliminary report namely Dholpur Lift Irrigation Project is currently under examination prior to preparation of the detailed project report. The time taken for completion of appraisal process depends upon the promptness with which State Governments submit compliance to the observations of central appraising agencies.

(d) No, Sir.

(e) Does not arise.

Flood affected area in the country

‡239.SHRI SHIVANAND TIWARI:

SHRI RAM JETHMALANI:

Will the Minister of WATER RESOURCES be pleased to state:

‡Original notice of the question was received in Hindi